

ITEM NO.1

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Civil Appeal No(s). 6573/2021

M/S. JAIPRAKASH SEWA SANSTHAN

Appellant(s)

VERSUS

NATTHI MAL & ORS.

Respondent(s)

(FOR RENEWAL OF FDR (OFFICE REPORT FOR DIRECTION IS TO BE LISTED))

Date : 30-11-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr Pawan Upadhyay, Adv.
Mr Sarvjit Pratap Singh, Adv.
M/S. Unuc Legal Llp, AOR

For Respondent(s)

Mr. Anurag Pandey, AOR
Ms Reena Pandey, Adv.
Mr Sunil Kumar Sethi, Adv.
Mr. Gautam Das, AOR
Ms Subasini Sethy, Adv.
Mr Yogendra Singh, Adv.
Mr. Mahesh Thakur, AOR
Mr Ajay Kanojiya, Adv.
Ms Shivani, Adv.
Ms Vipasha Singh, Adv.
Mr. Shiv Sagar Tiwari, AOR
Ms Aakanksha Tiwari, Adv.
Mr Keshav Chaudhary, Adv.
Mr Rama Kant Sharma, Adv.
Mr Anshutos Bansal, Adv.
Mr Narendra Mishra, Adv.
Ms Preeti, Adv.
Ms Nivedita, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

FDR be renewed for a further period of one year from the
due date of its maturity i.e., 20.12.2022.

ATUL M. KURHEKAR
Registrar